

Proposal to set up a Coal-tar Factory in Durgapur

1418. SHRI AMAR ROY PRADHAN:

SHRI C. R. MAHAJA:

Will the Minister of STEEL AND MINES be pleased to state

(a) whether the Government of West Bengal have submitted a proposal to set up a coal-tar distillation factory in Durgapur with the participation of HSL; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b) No proposal to set up a coal-tar distillation factory with the participation of Hindustan Steel Ltd., has been received in this Ministry. According to a communication received from the Government of West Bengal, however, it appears that Durgapur Chemicals Ltd., a State Government undertaking, has obtained a letter of intent for setting up a coal-tar chemical complex at Durgapur. This project is based on the assumption that coal-tar from TISCO and IISCO would be made available for use as raw material; it has been suggested to the State Government that they should discuss this matter further with both TISCO and IISCO before the project can be pursued further. This Ministry has also taken up this issue with both the Steel Plants

Burma visit of Minister of External Affairs

1419. DR MURLI MANOHAR JOSHI.

SHRI SHANKERSINHJI VAGHELA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the points discussed by him during his visit to Burma in August, 1977,

(b) whether problems of common boundary with Burma also figured in his talks with the Burmese authorities and if so, the details thereof; and

(c) whether problems of tackling the crossing of borders by the hostile elements also came up for discussion and if so, what decisions were taken to stop unauthorised infiltrations?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE) (a) Briefly, I had an exchange of views with the Burmese leaders on recent developments in India and Burma, bilateral questions, regional problems in South and South-East Asia and international questions—political and economic—of common interest

(b) Yes, Sir It was agreed to expedite the demarcation of the remaining portion of Indo-Burma boundary under the agreement of 1967 and to resume technical negotiations on the delimitation of the maritime boundary in the Andaman Sea and the Gulf of Martaban at an early date

(c) Yes, Sir The two governments have always extended cooperation to each other in combating the activities on their soil of insurgent elements from the other side. Neither side is prepared to permit its soil to be used for hostile activities against its friendly neighbour.

Receiving of Ministers and M.Ps. by Ambassadors and High Commissioners

142. SHRI YADVENDRA DUTT Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Ambassadors or the High Commissioners of the Indian Embassies abroad come at the airports